

Contract with private parties for publishing telephone directories

2868. **SHRI C. JANGA REDDY :**
DR. A. K. PATEL :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Mahanagar Telephone Nigam has planned a five-year contract with private parties for publishing telephone directories with rights to sell space for advertisements in the yellow pages from which they are supposed to supply the directories free and also pay a royalty to Mahanagar Telephone Nigam besides earning their own profits;

(b) what has been Government's performance and experience in publishing directories for each of the last three such occasions; and

(c) which are the cities to be so covered ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Yes, Sir.

(b) Publishing of telephone directories through award of comprehensive contract to private parties is being undertaken for the first time.

(c) The list of cities where publishing of telephone directories through award of comprehensive contract to private parties is to be undertaken after meeting any previous contractual obligations is given in the statement below.

Statement

1. Agra
2. Ahmedabad
3. Allahabad
4. Amritsar
5. Bangalore
6. Baroda
7. Bhopal
8. Bombay
9. Calcutta
10. Calicut

11. Chandigarh
12. Coimbatore
13. Delhi
14. Ernakulam
15. Faridabad
16. Gauhati
17. Ghaziabad
18. Hyderabad
19. Indore
20. Jaipur
21. Julundur
22. Kanpur
23. Lucknow
24. Ludhiana
25. Madras
26. Madurai
27. Nagpur
28. Patna
29. Pune
30. Rajkot
31. Surat
32. Trivandrum
33. Varanasi
34. Vijayawada

Generation of Electricity below installed capacity by Electricity Boards

2869. **SHRI PARASRAM BHARDWAJ :** Will the Minister of ENERGY be pleased to state :

(a) the number of Electricity Boards generating electricity below 50 per cent of their installed capacity; and

(b) the constraints therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). The State Electricity Boards/Organisation which had a Thermal Plant Load Factor below 50 per cent during April, 1986 to February, 1987 are Haryana, Uttar Pradesh, Karnataka, Bihar, Orissa, West Bengal, Assam, Durgapur Project Limited and Damodar Valley Corporation.

The reasons for low Plant Load Factor include ageing of the units, generic defects in the equipment, poor quality of coal, weak management, long time taken for annual/capital maintenance as well as in the stabilisation of newly commissioned units. etc.

Multi-fuel thermal power project at Mangalore

2871. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of ENERGY be pleased to state :

(a) whether Government have a proposal to set up a multi-fuel thermal power project at Mangalore;

(b) if so, the estimated installed capacity and the cost of the project; and

(c) the steps taken to give early clearance to that project ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (c). The Karnataka authorities had proposed to set up a multi-fuel Thermal Power Project, comprising 2 units of 210 MW each, at Kunjata-bailu near Mangalore at an estimated cost of Rs. 445 crores. The proposal was examined in the Central Electricity Authority (CEA) in consultation with the other appraising agencies. The proposed site had not been found compatible on environmental considerations. The Karnataka Power Corporation had, accordingly, been advised to prepare a revised feasibility report for an alternative site. The revised report has not yet been received in the Central Electricity Authority.

Parallel postal services

2872. SHRI AMARSINH RATHAWA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware that there are many private agencies involved in operating parallel postal services in different parts of the country, particularly in metropolitan cities; and

(b) if so, what steps are being taken against the private postal agencies ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Instances of some private agencies operating parallel postal services in different parts of the country including metropolitan cities have come to the notice of the Department.

(b) Carrying of letters by private agencies constitutes a violation of Section 4 of the Indian Post Office Act. Whenever infringement of the above Section comes to notice, necessary action is taken under the provisions of the Indian Post Office Act.

Opening of new Telecommunication Districts in Uttar Pradesh

2873. DR. B. L. SHAILESH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to open more Telecommunication Districts and upgrade some of the existing Divisions in Uttar Pradesh; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) The Department has recently introduced a new scheme of management on the basis of Secondary Switching Areas. The main features of this scheme are :

(i) making the administrative boundaries as far as possible coinciding with revenue districts;

(ii) planning the switching of trunk routes on the basis of a unified numbering scheme; and

(iii) upgradation of the management level on the basis of the workload.

Under this scheme, there will not be any telegraph/telephone division or telephone district; instead there will be telecom. districts.